

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8708/2019

(Arising out of impugned final judgment and order dated 24-05-2019 in CRLAP No. 852/1983 passed by the High Court of Judicature at Allahabad)

VISHWANATH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.131362/2019-EXEMPTION FROM FILING O.T. and IA No. 131362/2019 - EXEMPTION FROM FILING O.T.)

Date : 23-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
 Mr. Shashank Singh, Adv.
 Ms. Eesha Bakshi, Adv.
 Ms. Shristi Gupta, Adv.
 Mr. Abhishek Sharma, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.
 Ms. Anu Sawhney, Adv.
 Mr. Pramod Kumar, Adv.
 Ms. Manisha Yadav, Adv.
 Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the petitioners,
list after four weeks.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR